

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.01.2021 at 2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/558/2019 IN
PETITION NUMBER : TCP/385/IB/2017
NAME OF THE APPLICANT : T.V Subramanian (Liquidator)
NAME OF THE RESPONDENT : Flextronics Technologies (I) Pvt Ltd
UNDER SECTION : 35(n) & 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **03.03.2021.**


(K.NATARAJAN)
Deputy Registrar

MS